

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 167 OF 2017 & IA NO. 260 OF 2017
APPEAL NO. 168 OF 2017 & IA NO. 263 OF 2017
APPEAL NO. 169 OF 2017 & IA NO. 254 OF 2017
APPEAL NO. 170 OF 2017 & IA NO. 257 OF 2017

Dated : 25th April, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matters of:

APPEAL NO. 167 OF 2017 & IA NO. 260 OF 2017

Ambuja Cement Ltd. Appellant(s)
Vs.
Jaipur Vidyut Vitran Nigam Ltd. & Ors. Respondent(s)

APPEAL NO. 168 OF 2017 & IA NO. 263 OF 2017

Ultratech Cement Limited (Unit-Kotputli Cement Works) Appellant(s)
Vs.
Jaipur Vidyut Vitran Nigam Ltd. & Ors. Respondent(s)

APPEAL NO. 169 OF 2017 & IA NO. 254 OF 2017

Ultratech Cement Limited (Unit-Birla White Works) Appellant(s)
Vs.
Jaipur Vidyut Vitran Nigam Ltd. & Ors. Respondent(s)

APPEAL NO. 170 OF 2017 & IA NO. 257 OF 2017

Ultratech Cement Limited (Unit-Aditya Cement Works) **Appellant(s)**

Vs.

Jaipur Vidyut Vitran Nigam Ltd. & Ors. **Respondent(s)**

Counsel for the Appellant(s) : Mr. P.N. Bhandari

Counsel for the Respondent(s) : Ms. Poorva Saigal for R-1 to R-3

Mr. R.K. Mehta
Ms. Himanshi Andley for R-4

ORDER

As agreed by learned counsel for the parties, list the matter for hearing on **08.08.2019 at 2.30 p.m.**

(S. D. Dubey)
Technical Member

(Justice Manjula Chellur)
Chairperson

Kt/pk